

NATIONAL COMPANY LAW TRIBUNAL

COURT-I, MUMBAI BENCH

Item 13

C.P. (IB)/4377/(MB)/2019

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **05.09.2022**

NAME OF THE PARTIES: - **Suresh Tarachand Gundecha V/s My Own
Eco Energy Pvt Ltd**

Appearance (via video-conference):

For the Applicant : Mr. J. M. Bhalgat, Advocate

For the Respondent : Mr. Prasad Sarvankar, Advocate

Section 9 of the IBC, 2016

ORDER

Ld. Counsel for the Parties are present. Heard both sides. Reserved for orders.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

VEDANT

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)